

NATIONAL COMPANY LAW TRIBUNAL,  
MUMBAI BENCH  
COURT- V

34) C.P. (IB)/936(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA  
Member (Technical)

SHRI H. V. SUBBA RAO  
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **15.11.2022**

NAME OF THE PARTIES: SHRI RAMA SALES CORPORATION  
V/s  
GAMMON ENGINEERS AND  
CONTRACTORS PVT. LTD.

UNDER SECTION 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

**ORDER**

Counsel appearing for the Petitioner is present physically. Mr. P.G. Sabnis, Advocate appearing for the Corporate Debtor is present through virtual hearing.

At the request of both sides, list this matter on **20.12.2022** for physical hearing.

In the meantime, both parties agreed to sit together and reconcile the actual dues.

SD/-

ANURADHA SANJAY BHATIA  
Member (Technical)

SD/-

H. V. SUBBA RAO  
Member (Judicial)

/K/